

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/126/(IB)/2017

NAME OF THE PETITIONER(S)

: DELTA CORPORATE SERVICE PVT LTD

NAME OF THE RESPONDENT(S)

: BOSS PROFILES LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

O SWENDRA KUMAR PAMOR COUNSIL

for the APPR and

ORDER

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Counsel for petitioner present and stated that he is a financial creditor and he has complied with the statutory formalities like filing of affidavit and bank statement u/s 9(3)(b)&(c) of I&B Code, 2016 prior to the notification of the MCA dated 29.6.2017. No representation on behalf of the respondent. I feel it is proper to direct the petitioner to send private notice to the respondent for their appearance and submissions in relation to this matter and file proof of service by way of an affidavit by the next date of hearing. Time extended at request. Put up on 07.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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